

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO 1544
ANSWERED ON MONDAY THE 01ST JULY, 2019
CORPORATE OFFICES IN NE**

QUESTION

1544. SHRI VINCENT H. PALA:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the number of regional offices and branches of the Ministry in the North Eastern Region;**
- (b) whether the Government plans to shift its Regional Offices from Shillong, Meghalaya to Assam and if so, the details thereof; and**
- (c) the numbers of Companies registered in the North Eastern Region for the last three years?**

ANSWER

**THE MINISTER FOR FINANCE AND
CORPORATE AFFAIRS**

वित्त एवम् कारपोरेट कार्य मंत्री

(SMT. NIRMALA SITHARAMAN)

(श्रीमती निर्मला सीतारमण)

- (a): There are total 03 field offices of the Ministry in the North Eastern Region. These are offices of Regional Director (North Eastern Region), Registrar of Companies (North Eastern Region) and Official Liquidator. Besides this, National Company Law Tribunal (NCLT) under Ministry of Corporate Affairs has 01 bench office in the Region.**
- (b): The offices of Regional Director (North Eastern Region), Registrar of Companies (North Eastern Region) and Official Liquidator have been shifted from Shillong to Guwahati w.e.f. 22.05.2019 and a Liaison Office under administrative control of the Regional Director (North Eastern Region) has been set up at Shillong.**
- (c): The number of Companies registered in the North Eastern Region for the last three years are as under:**

Financial Year	Numbers of Companies registered
2016-17	568
2017-18	794
2018-19	1086